126

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.218/KB/2017 I.A.No.146/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M

	Name of the Company Under Section		Arun Kumar Agarwal,-Versus-Euro Strips Pvt.Ltd. & Ors. 241/242			
	SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of		ignature with date	
	١٠	KAN1SHK KHI	ETAN, ABU	R -5	Kan	is let Kenton
	1.	Gargi Ma	nna, Adrocali	R-7.	G.	19/2/18
		ARUN KUN	MAR AGRAWAL	Petitioner_	Nepa	mal 19/2/18

ORDER

Petitioner in person as well as Ld. Counsel for the respondent nos. 5 and 7 is present.

Petitioner appearing in person submitted that due to strike, Advocates are not appearing and on this ground he made a request for adjournment. Keeping in view of the submissions the case is adjourned to 04/04/2018.

List it on 04/04/2018 along with the pending application.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)